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A.Pradhan vs.SAIL

ORDERS SL.NO.3

O.A.No.587/12

Date-12.05.2015

CORAM

HON'BLE SHRI A.K.PATNAIK, MEMBER(J)  
HON'BLE SHRI R.C.MISRA, MEMBER(A)

Heard Mr.B.P.Yadav, learned counsel for the applicant. Having taken into account the prayer made in the Memo, the O.A. is disposed of as withdrawn. No costs.

Free copy of this order be made over to Mr.Yadav during the course of

the day.



MEMBER(A)



MEMBER(J)